

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 4652
ANSWERED ON 24.03.2021

MINING WORK IN HZL PLANTS

4652. SHRI A.K.P. CHINRAJ:

Will the Minister of MINES be pleased to state:

- (a) whether the mining work in the mining plant of Hindustan Zinc Limited (HZL) Dariba/Sindesar Khurd is done by the State/Central Government Explosive Wing or by any other licensed company; and
- (b) if so, the details thereof along with the quantity of explosives used for mining work in the mining plant of HZL etc.?

ANSWER

THE MINISTER OF MINES, COAL AND PARLIAMENTARY AFFAIRS
(SHRI PRALHAD JOSHI)

(a) & (b): The Petroleum and Explosive Safety Organization (an Organization under the Department for Promotion of Industry & Internal Trade) issues explosive license for mining work under Explosives Rules, 2008. Mining work in Dariba and Sindesar Khurd Mines are being done by Hindustan Zinc Limited. The explosive license for doing mining work in Dariba and Sindesar Khurd Mines are in the name of Hindustan Zinc Limited (**HZL**). As per information provided by HZL, the details of explosive license are given below:

Number of License
E/NC/RJ/22/213/(E9829)
E/NC/RJ/22/217/(E9843)
E/NC/RJ/22/644/(E24549)
E/HQ/RJ/22/189/(E24494)
E/NC/RJ/22/584/(E24292)
E/HQ/RJ/22/237/(E36258)
E/HQ/RJ/22/310/(E24935)
E/HQ/RJ/SM/10 (E79718)

As per information provided by HZL, it has used 917809 Kg & 3531648 kg explosive quantity at Dariba & Sindesar Khurd Mines respectively during the year 2020.
